NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER(J) AND

DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER

: 293/14

PETITION NUMBER

: TP 7/17

NAME OF THE PETITIONER(S)

: LALITHA DEVELOPERS

NAME OF THE RESPONDENT(S)

: I TITINA PROPERTIES PYT. LTD.

UNDER SECTION

: 433(e) (f)

S.NO. NAME(IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

Counsel for petitioner is present. None appeared for respondents. Firesh notice to the respondents. Counsel for petitioner is directed to serve notices on the respondents by collecting from the Registry.

Posted to 16.03.2017.

MEMBER (J)

MEMBER (T)